scheme for which full course fee is reimbursed. To be eligible, students should not have annual parental/guardian's income of more than ₹2.50 lakh and he/she should have secured minimum 50% marks in the previous class.

- (iv) Maulana Azad National Fellowship (MANF) Scheme Fellowships are awarded to research students pursuing regular and full time M. Phil and Ph.D courses. Fellowship covers all Universities/Institutions recognized by the University Grants Commission (UGC) under section 2(f) and section 3 of the UGC Act and is implemented through UGC. Under the scheme, 30% fellowships are earmarked for girl students. To be eligible, students should not have annual parental/guardian's income of more than ₹6.00 lakh.
- (v) Padho Pardesh Scheme of Interest Subsidy on educational loans for overseas studies Under the scheme, the interest subsidy is awarded to students on the interest payable for the period of moratorium for the Education Loans taken for Overseas Studies to pursue approved courses of studies abroad at Masters and M.Phil/Ph.D levels. The scheme is implemented through Canara Bank. 35% scholarships are earmarked for girls. To be eligible, students should not have annual parental/guardian's income more than ₹6.00 lakh.

The Government during the last 5 years has provided 3.18 crore scholarships to students from amongst the six centrally notified minorities and of these, girls constitute more than 50% of the beneficiaries. Besides these, under Begum Hazrat Mahal Scholarship for Meritorious Girls implemented by Maulana Azad Educational Foundation, 4,41,002 girls benefited in the last 5 years.

Further, under the PM's New 15 PP for the Welfare of Minorities, Kasturba Gandhi BalikaVidyalayas (KGBVs) were sanctioned under the erstwhile Sarva Shiksha Abhiyan as residential schools at upper primary level for girls belonging to disadvantaged groups such as SC, ST, OBC, Minorities and Below Poverty Line. Under the restructured Samagra Shiksha, provision has been made to upgrade existing KGBVs at upper primary level to senior secondary level. The scheme envisages to provide access and quality education to girls from disadvantaged groups and to ensure smooth transition of girls from elementary to secondary and up to class XII wherever possible. Out of 5930 KGBVs, 824 have been sanctioned in Minority Concentration Districts.

Public buildings on Waqf properties

- 914. SHRI A. K. SELVARAJ: Will the Minister of MINORITY AFFAIRS be pleased to state:
 - (a) whether it is a fact that under Pradhan Mantri Jan Vikas Karyakram, schools,

colleges, skill development centres, multi-purpose community centres, Sadbhav Mandap, Hunar Haat, hospitals, business centres, etc. have been constructed on Waqf properties; and

if so, the details of Waqf properties and the location on which the said structures have been constructed as on date?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) The Ministry of Minority Affairs has implemented Pradhan Mantri Jan Vikas Karyakram (PMJVK) earlier known as Multi-sectoral Development Programme (MsDP), a Centrally Sponsored Scheme, in identified Minority Concentration Areas (MCA) of the country with the objective of developing socio-economic assets and basic amenities in these areas to bring them at par with other parts of the country. Under the erstwhile MsDP, projects could be proposed by the States/UTs only on Government land. The MsDP was restructured in May 2018 and is now implemented as PMJVK. The PMJVK inter alia provides for construction of projects on land of Wakf or similar land from other notified Minority Communities.

The Ministry has in the current financial year i.e 2019-20 sanctioned 10 hostels and 3 special schools in the State of Karnataka and 18 Residential Schools in Telangana under the PMJVK for construction on Waqf land situated in identified Minority Concentration Areas of the States. Further, the State Government of Rajasthan has since proposed Wakf land for construction of a Common Service Centre sanctioned by the Ministry in 2019-20 in Udaipur district of Rajasthan. Details of these projects are available on the website of the Ministry at http://www.minorityaffairs.gov.in/empoweredcommittee-minutes.

Increase in visa fee for the Haj yatris

- 915. SHRI SANJAY RAUT: Will the Minister of MINORITY AFFAIRS be pleased to state:
- whether it is a fact that Saudi Arabia has announced a nearly six-fold rise in Visa fee, which will make Haj pilgrimage costlier than before;
 - (b) if so, the details thereof;
- (c) whether Government has requested Saudi Government for reducing the exorbitant fees, particularly for the poor Haj yatris; and